

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.4306

TO BE ANSWERED ON MONDAY, MARCH 27, 2023/CHAITRA 6, 1945 (SAKA)

GST FOR PETROLEUM PRODUCTS

†4306. **SHRI SUBRAT PATHAK:**
SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:
SHRI KHAGEN MURMU:
SHRI MAHABALI SINGH:

Will the Minister of FINANCE be pleased to state:

the details of the measures taken/ being taken by the Government to widen the scope of GST?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

GST rates/ rate slabs applicable on goods and services are prescribed on the recommendations of the GST Council. Prior to 18th July, 2022, approximately 176 goods and 84 services were exempt from GST. Based on the interim report of Group of Ministers (GoM) on rate rationalization, GST Council in its 47th meeting held on 28th & 29th June 2022, recommended removal of exemption on supply of 21 goods and 17 services within broad schemes of classification. The same has been implemented with effect from 18th July, 2017.
